

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/202(KB)2021
IA(I.B.C)/693(KB)2024,

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH MAY 2024

IN THE MATTER OF	SARGA UDAIPUR HOTELS & RESORTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the Applicant in IA(I.B.C)/693(KB)2024
Mr. Rishav Banerjee, Adv.]
Mr. Rajarshi Banerjee, Adv.]

Mr. Jishnu Saha, Sr. Adv.] For the Respondent
Mr. Ashok Jain, Adv.]
Mr. Deepak Jain, Adv.]
Mr. Ishaan Saha, Adv.]

ORDER

1. Learned Senior Counsel for the Applicant present. Learned Senior Counsel for the Respondent present.
2. **IA(I.B.C)/693(KB)2024:**
 - a. Heard the learned Senior Counsel Mr. Joy Saha appearing for the Applicant in part.
 - b. Mr. Joy Saha, learned Senior Counsel appearing for the Applicant seeks continuation of the protection granted vide order dated 18th April, 2023 where the following is recorded:

“3. Meanwhile, assurance that no CoC meeting would be held in the meantime.”
 - c. Let the same be continued till the next date of hearing.
 - d. List this matter for continuation of arguments on **13th May, 2024 at 3.30 p.m.**

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)

